

8.227

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

ORDER BY THE GOVERNOR

NOTIFICATION.

Dated Shillong, the 22nd October, 2019.

No. LJ (A) 9/77/Pt./227 – On recommendation of the Meghalaya Public Service Commission vide letter No. MPSC /DP-4/2019-2020/15 dt. 24.07.2019, the promotion in respect of the following Officers in the level of pay as indicated against their name and made under regulation 4 (d) of the Meghalaya Public Service Commission (Limitation of Functions) Regulation 1972 as notified vide this Department's Notification (1) No. LJ (A) 9/77/Pt./185 dt. 19.12.2018 and (2) No. LJ (A) 9/77/Pt./222 dt. 02.07.2019 are hereby regularized with effect from 24.07.2019-

- 1) Shri A.K. Sangma, Additional Legal Remembrancer & Joint Secretary as Senior Additional Legal Remembrancer cum-Additional Secretary in the pay matrix level 21 plus other allowances as admissible under the rules.
- 2) Smti E.M. Donn, Additional Legal Remembrancer & Joint Secretary as Senior Additional Legal Remembrancer cum-Additional Secretary in the pay matrix level 21 plus other allowances as admissible under the rules.
- 3) Smti L.L. Shangpliang, Joint Legal Remembrancer & Deputy Secretary as Additional Legal Remembrancer, Draftsman & Joint Secretary in the pay matrix level 20 plus other allowances as admissible under the rules.
- 4) Smti M.M. Sangma, Joint Legal Remembrancer & Deputy Secretary as Additional Legal Remembrancer, Draftsman & Joint Secretary in the pay matrix level 20 plus other allowances as admissible under the rules.
- 5) Shri D. Lyngdoh, Deputy Legal Remembrancer & Under Secretary as Joint Legal Remembrancer & Deputy Secretary in the pay matrix level 19 plus other allowances as admissible under the rules.
- 6) Smti S.K. Sangma, Deputy Legal Remembrancer & Under Secretary as Joint Legal Remembrancer & Deputy Secretary in the pay matrix level 19 plus other allowances as admissible under the rules.
- 7) Shri L.K. Swett, Law Officer as Deputy Legal Remembrancer & Under Secretary in the pay matrix level 18 plus other allowances as admissible under the rules.
- 8) Smti S.N. Sangma, Law Officer as Deputy Legal Remembrancer & Under Secretary in the pay matrix level 18 plus other allowances as admissible under the rules.

-sd-
(S. Kharlyngdoh),
Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 9/77/Pt./227-A,

Dated Shillong, the 22nd October, 2019.

Copy forwarded to: -

1. The Accountant General (A & E), Meghalaya, Shillong for information and necessary action.
2. The Advocate General, High Court of Meghalaya, Shillong.
3. The Additional Advocate General, High Court of Meghalaya, Shillong.
4. Secretary, MPSC, Shillong with reference to their letter referred to above.
5. Personnel & AR (A) Department.
6. Finance (EC.II) Department.
7. Officers concerned.
8. Treasury Officer, Shillong North/South Treasury, Shillong.
9. The Director of Printing & Stationery, Shillong for favour of publication of the above notification in the Official Gazette of Meghalaya.
10. DEO; Law Department.
11. Personal file of the officers concerned.
12. Guard file.

By order etc.,

Sanny
Deputy Secretary to the Govt. of Meghalaya,
Law Department.

etc